

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 106/2021/EZ

Sisir Kumar PandaApplicant

-Versus-

Union of India & OthersRespondents

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Cuttack

Date: 20.01.2026


Advocate for the Respondent No. 18 to 28

UMESH CHANDRA MOHANTY
(Advocate) E.No-O-643/1991
Mob-9338855711



BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 106/2021/EZ

Sisir Kumar Panda

.....Applicant

-Versus-

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.....Respondents

**RESPONSE ON BEHALF OF THE RESPONDENT NO. 18 TO
28 TO THE REJOINDER AFFIDAVIT FILED BY THE
APPLICANT DATED 02.07.2025:-**

I, Tuna Panigrahi, aged about 56 years, S/o- Late Somnath Panigrahi representing as Chairman of Maa Mangala Temple & Kalyan Mandap Managing Committee, At- Nehru Nagar, 10th Lane, Station Road, Ghoshani, Berhampur Sadar, Ganjam-76003 representing Respondent No. 18 to 28, do hereby solemnly affirm and state as follows:-

1. That I am the President/Chairman of Maa Mangala Temple & Kalyan Mandap Managing Committee & Competent to swear this Affidavit being elected as per the General Body Meeting Resolution dated 05.09.2018.
2. That, I am one of the Respondents amongst the Respondent No. 18 to 28 and competent to swear this Affidavit on behalf of other Respondents who were added subsequently to the present O.A keeping in view the direction of the Hon'ble High Court of Orissa, Cuttack dated 21.03.2024 in W.P.(C) No. 22622/2022. I have gone through the Rejoinder Affidavit dated


UMESH CHANDRA MOHANTY
(Advocate) E.No-O-643/1991
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PRADIP KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

10/10/2025

considered as per law at the time of hearing of this Hon'ble Tribunal. Hence the answering Respondent No. 18 to 28 is denying the same.

4. That, in reply to the averments made in Para- 5 to 9 are disputed & denied, the plea advanced by the Applicant is purely misleading, afterthought & motivated since he has tried to suppress the material fact regarding status of the alleged schedule of land regarding construction made over Jalasaya land and removal of the Maa Mangala Temple. As a matter of fact, the alleged schedule of land according to the Applicant as Jalasaya is incorrect when the Maa Mangala Temple is existing over the suit land which is a Patita Kisam has been converted by the State Revenue Authorities in the peculiar circumstances having lost sanctity of Jalasaya and recorded as Patita as per the Revenue laws when the Petitioner failed to challenge the same as per law, he is estopped to allege that the Temple is existing over the Jalasaya land is incorrect, hence denied. Thus the allegation that the District Collector in its Affidavit dated 01.03.2025 has started legal action against the Respondent No. 18 to 28 is equally incorrect. Hence denied. Therefore, it is incorrect to say that the Respondent No. 18 to 28 encroached the Jalasaya land and constructed Maa Mangala Temple. Further in view of the Resolution of the Managing Committee of the Maa Mangala Temple annexed as Annexure-G/18 Series (*supra*) it is incorrect to say that the Respondent No. 18 has falsely claimed to represent the Managing Committee and filed misleading Affidavit before this Hon'ble Tribunal. The Respondent No. 18 never mislead this Hon'ble Tribunal rather

NO. 18 TO 28


UMESH CHANDRA MOHANTY
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the Applicant has tried to mislead this Hon'ble Tribunal by furnishing incorrect statements without taking proper steps as such he has no locus-standie to allege that the Temple has been constructed in a Jalasaya land and the Respondent No. 18 to 28 are following back door method.

5. That, in reply to the averments made in Para- 10, it is respectfully that when the alleged suit land has already lost its sanctity as Jalasaya and converted to Patita Kisam, the averments regarding filing fresh representations to Respondent No. 10, 13, 14 & 16 with fresh cause of action, thereby rendering the present way infructuous since the appropriate authority has to take action as per the Revenue law if at all such representation has been filed before the State Authorities. In any case enclosing the Annexure-A/25 Series without amending the O.A in the form of Annexures to the O.A is impermissible when the proper procedure has not been adopted by the Applicant, the aforesaid Annexure is equally impermissible & unsustainable and liable to be rejected in limine.

6. That, in the totality of the circumstances, the Applicant has tried to mislead this Hon'ble Tribunal having no locus-standie to maintain the O.A in filing the Rejoinder Affidavit which is untenable, thereby the entire O.A is liable to be dismissed keeping in view the Affidavit filed by the State Authorities which has been done in accordance with Law.

7. That, it is respectfully submitted that the Respondent No. 18 to 28 craves indulgence of this Hon'ble Tribunal to file further Affidavit in the event of necessity at the time of hearing


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 (Advocate) E.No-O-643/1991
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to substantiate their legal right when Maa Mangala Temple has been serving the public purpose in the locality without causing any harm to anybody & not contravening any law. Hence the averments made by the Applicant in the Rejoinder Affidavit which has not been specifically admitted, the same are deemed to have been denied.

8. That the facts stated above are true to the best of my knowledge and belief.

Identified by

Advocate

UMESH CHANDRA MOHANTY
(Advocate)E.No-O-643/1991
Mob-9338855711

DEPONENT

CERTIFICATE

That, the contention raised in the *Response* Affidavit on behalf of the Respondent No. 18 to 28 has been read over & explained in Odia to the Deponent & having understood the contents thereof, he signed the Affidavit accordingly.

Cuttack

Date: 20.01.2026

Advocate

(Umesh Chandra Mohanty)

UMESH CHANDRA MOHANTY
(Advocate)E.No-O-643/1991
Mob-9338855711



Solemnly sworn before

me by.....

being identified by.....

at Cuttack Town District.....

T. Panigrahi
U.C. Mohanty
20/01/2026
Advocate

P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995

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TRANSLATED COPY**NOTICE**

Date: 30.08.2018

This is to inform the residents of Gosani Nuagaon Nehru Nagar-10 that a public meeting will be held on 05.09.2018 at 10:00 hrs at Maa Mangala Temple and Kalyan Mandap to discuss the following program and take further action.

All the residents are requested to attend the said meeting and give their informed opinions.

Manager**AGENDA**

1. Formation of a Committee for the good management of Mangala Temple.
2. Discussion regarding the improvement & service of Mangala Temple.
3. Discussion regarding the celebration of the upcoming Dusshera festival.
4. Fund raising.
5. Others (with the approval of the President)

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NOTICE NO. DATED 12.08.2022

This is to inform the members of the Mangala Mandir Kalyan Mandap Management Committee that a general meeting will be held on 20.08.2022 at 10 am in the premises of the Maa Mangala Mandir to discuss in detail, the directions given by the National Green Tribunal regarding the Maa Mangala Mandir and to decide on the next course of action.

Therefore, all members are sincerely requested to participate in this discussion.

Signed By

1. Shri Tuna Panigrahi
2. Shri Siba Pradhan
3. Shri Padmanabha Nayak
4. Krushnachandra Satapathy
5. Shri Kedaranath Panigrahi (a)
6. Laxminarayan Behera
7. Shri Kedarnath Panigrahi (b)
8. Shri Santosh Kumar Panigrahi
9. Shri Durga Prasad Sahoo
10. Shri Prasant Kumar Panigrahi

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Brief History of Maa Mangala Temple:-

In Ward No. 28 of Berhampur Municipal Corporation, at Goshani Nuagaon, Nehru Nagar, at the dead end of Lane No. 10, Goddess Maa Mangala was originally worshipped as the family deity (Ishta Devi) in the house of a person named Das Pradhan. However, as her rituals and services were not being properly performed, the Goddess became displeased. She then appeared in a dream and instructed the family of Dasa Pradhan to install her at the place where she is presently worshipped and to allow public worship. As a result, the family, being frightened, surrendered themselves to the Goddess. With the consent and cooperation of the residents of Nehru Nagar, Lane No. 10, about 40 years ago, they constructed a thatched shed on an abandoned land located at the end of the village and installed the Goddess there, where worship and rituals have since been carried out. Due to the divine and supernatural glory of the Goddess, the fulfillment of the wishes of devotees who observed vows, and the recovery of many patients suffering from serious and incurable diseases, numerous miraculous experiences came to be witnessed. Gradually, her glory began to spread widely among the people. As a result, the number of devotees visiting the place increased day by day. Subsequently, in place of the thatched shed, a small temple was constructed, and arrangements were made for offering "**Shankhudi Bhoga**" to the Goddess in the afternoon and "**Bala Bhoga**" at night.

This worship was not limited merely to daily rituals and offerings. Various festivals such as **Navaratri (Dussehra)**, **Chaitra Mangalbar**, **Pana Sankranti**, **Raja**, and other religious occasions have been celebrated here with great devotion and grandeur, and these traditions continue to be observed to this day.

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In addition, auspicious ceremonies of the local residents such as **Marriages, Brata (religious vows), and Birth celebrations**—are also performed here.

Considering the increasing public gathering, it has become necessary to carry out development and improvement of the temple as well as the adjacent unused land.

The development of this temple and the adjacent unused land became necessary to keep the public in view.

As various religious processions, auspicious ceremonies, and governmental as well as non-governmental functions began to be held here from time to time, a plan was conceived to construct a **Kalyan Mandap** (community hall) at this place.

In order to give shape to this plan, the attention of the local **MLAs and MPs** was drawn. Upon visiting the area and realizing the necessity of such a facility, they sanctioned funds in phases from their respective discretionary funds through the Municipal Corporation. Consequently, both the worship of Maa Mangala and the activities of the Kalyan Mandap came to be conducted under one common roof.

For the proper management and administration of the temple, a committee was constituted, and all activities are being carried out in accordance with a prescribed schedule.

As the Goddess is worshipped in the form of Maa Vaishnavi, **only** vegetarian (Niramis) offerings are made.



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GENERAL BODY MEETING**Date: 05.09.2018**

Place- Shri Shri Maa Mangala Temple Welfare Mandap

Time- 10 A.M

Today, at the Shri Shri Mangala Temple Kalyan Mandap, in the presence of the undersigned and the persons who desire the overall development of Maa Mangala Temple located at Nehru Nagar, 10th Lane, detailed discussions were held on the following proposals, and unanimous decisions were taken.

Shri Tuna Panigrahi presided over this general meeting.

PROPOSAL NO. 1

For many years, Shri Shri Maa Mangala Thakurani has been worshipped as the village goddess in our Nehru Nagar 10th Street, but since there is no permanent committee for the upliftment of Maa's temple and its premises and for the proper management of the service and worship, various irregularities and chaos are seen at various times. Therefore, today's meeting feels the need to form a permanent management committee for its proper management and proper worship.

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Therefore, from among the people present who are dedicated to Maa Mangala, the following 11 (Eleven number) were unanimously elected as members of the newly formed management committee with their consent.

1. Shri Kedaranath Panigrahi, S/o- Late Krushnachandra Panigrahi
2. Shri Sukanta Kumar, S/o- Late Bijay Kumar Panigrahi.
3. Shri Laxminarayan Behera, S/o- Late Kantaru Behera
4. Shri Kedaranath Panigrahi, S/o- Late Brajakishore Panigrahi.
5. Shri Siba Pradhan, S/o- Late Agadha Pradhan
6. Shri Padmanabha Nayak, S/o- Late Krushnachandra Nayak
7. Shri Tuna Panigrahi, S/o- Late Somanath Panigrahi
8. Shri Ritu Kumar Panda, S/o- Late Sadananda Panda
9. Shri Krushnachandra Satapathy, S/o- Late Bharat Satapathy
10. Shri Durga Prasad Sahoo, S/o- Late Banchhanidhi Sahoo
11. Shri Prasant Kumar Panigrahi, S/o- Late Bipra Charan Panigrahi

The following members are elected from among the above elected members based on their interest and performance.



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1. Shri Tuna Panigrahi, President
2. Shri Siba Pradhan, Vice-President
3. Shri Ritu Kumar Panda, Secretary
4. Shri Padmanabha Nayak, Co-Secretary
5. Shri Krushna Chandra Satapathy, Treasurer
6. Shri Kedaranath Panigrahi, General Body Member
7. Shri Laxminarayan Behera
8. Shri Kedaranath Panigrahi (b)
9. Shri Santosh Kumar Panigrahi
10. Durga Prasad Sahoo
11. Prasant Kumar Panigrahi

PROPOSAL NO. 2

Although Maa Mangala has been worshipped for many years, there was no proper regularity in the performance of the rituals and services. Therefore, a decision was taken to conduct the Goddess's daily services in a disciplined and systematic manner, namely the morning, midday, and night dhupa rituals.

By unanimous resolution, it was decided that Bala Bhoga would be offered during the morning and evening services, and Shankhudi Bhoga would be offered during the midday dhupa.

For many years, Sri Tuna Panigrahi has been sincerely and selflessly carrying out all the services and activities of the Goddess in an orderly manner. The present meeting expresses its appreciation and conveys congratulations to him for his devoted and selfless service.



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~~18~~**PROPOSAL NO. 3**

It was decided to perform Navaratri Puja and Dussehra Puja of Maa as per schedule this year. It was decided to accept the money required for this from the well-wishers in the form of donations.

PROPOSAL NO. 4

Due to lack of time, other proposals were postponed to the next meeting.

Finally, after a vote of thanks to the President, the meeting adjourned.

Signed By

Tuna Panigrahi

President

Siba Pradhan

Laxminarayan Behera

Kedaranath Panigrahi

Prasanta Kumar Panigrahi

Padmanabha Nayak

Surya Prasad Sahoo

Rita Kumar Panigrahi

Santosh Panigrahi

Krushnachandra Satapathy

Kedaranath Panigrahi

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| 1. Puja Prusty | 27. ... Singh |
| 2. Babita Prusty | 28. Narayan Samal |
| 3. Ramesh Patra | 29. Ninima Satapathy |
| 4. Gagan Rao | 30. Sanjukta Behera |
| 5. Jagat Mohapatra | 31. K. Chandra |
| 6. Pravasini Patra | 32. Basanti Padhi |
| 7. Subrat Kumar Panigrahi | 33. Santosini Mansingh |
| 8. Matu Patra | 34. S.K Lipi |
| 9. Mukesh Kumar Nayak | 35. Sabitri Mohapatra |
| 10. Santanu Kumar Nayak | 36. Mamata Mohanta |
| 11. Sai Kumar Reddy | 37. Sabitri Nayak |
| 12. Ganesh Kumar Sahoo | 38. Manguli Mohapatra |
| 13. Vivek Nayak | 39. Rajesh Kumar Behera |
| 14. Minati Reddy | 40. Saket Sujana Nayak |
| 15. H. Nayak | 41. Santosini Panda |
| 16. Sneha Pradhan | 42. Sunita Rani Bisoi |
| 17. Pooja Pradhan | 43. K. Pallavi |
| 18. Chandrama Das | 44. Santosini Dora |
| 19. Ratha Bisoi | 45. Rama Chandra Mohapatra |
| 20. Laxman Nayak | 46. Puja Mohapatra |
| 21. Sonali Behera | 47. B.K Bisoi |
| 22. I.A.N Rai | 48. Ajaya Bisoi |
| 23. A. Balaji Rao | 49. Sagara Jena |
| 24. Padmini Singh | 50. Pabetra Gouda |
| 25. Pradeep | 51. Ramasa Gouda |
| 26. Kiran Sethy | 52. Rani Pradhan |



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| 53. Susanta Bisoi | 79. Pintu Padhi |
| 54. Santosh Pradhan | 80. Pinky Panigrahi |
| 55. Kumari Gouda | 81. Arjuna Dash |
| 56. Kabu Bewa | 82. Chinmaya Bisoi |
| 57. Chaga Behera | 83. Laxmi Gouda |
| 58. Pitabas Behera | 84. Bd. Sune |
| 59. P. ... | 85. K. Mali Kasturi |
| 60. P. Murali | 86. Resma Parida |
| 61. Swaralata Padhy | 87. Simarani Behera |
| 62. Santosh Padhy | 88. Jayanti Nayak |
| 63. P. Laxmi | 89. Lijarani Rath |
| 64. Golap Bisoi | 90. Taralata Nayak |
| 65. Suna Senthly | 91. Jasoda Tripathy |
| 66. Simanchal Moharana | 92. Lilabati Rasha |
| 67. Sanjay Mohanty | 93. Sasmita Panigrahi |
| 68. T.... | 94. Pabita Behera |
| 69. Santosh | 95. Mahima Patra |
| 70. Bini Bagha | 96. Bhabani Patra |
| 71. Sanu | 97. Santosh |
| 72. Santosh | 98. Lima Patra |
| 73. Rabi Narayan Dash | 99. Ranjan Behera |
| 74. Amit Kumar Dash | 100. Kusha Nayak |
| 75. Runu Smanataray | 101. Bidya Sagar Sahu |
| 76. Puspanjali Dash | 102. Priyambada Nayak |
| 77. Ananda P. | 103. Uttam Nayak |
| 78. Balakrushna Padhi | 104. Prasanta Chandra Nayak |



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| 105. Anita Moharana | 131. Sasmita Mohapatra |
| 106. Santosh Chandra Panda | 132. Tulu Badalya |
| 107. Arata Kumar Panda | 133. T. Mohan Rao |
| 108. Narayan Behera | 134. (Signed in Telegu) |
| 109. Asish Lenka | 135. Santi Behera |
| 110. Silu Mohapatra | 136. Sahin Badatyia |
| 111. Bapuji Jena | 137. Suhashis |
| 112. Pabitra Gouda | 138. Sahadeb |
| 113. Rajesh Sahu | 139. Susant Pani |
| 114. Papu Behera | 140. Parbati Pani |
| 115. Jitu Parida | 141. Salini Badatyia |
| 116. Siba Padhi | 142. Bhumari Reddy |
| 117. Rabi Pradhan | 143. B. Santosh Reddy |
| 118. Bishnu Prasad Panda | 144. D. Purusottam Reddy |
| 119. Pimalas | 145. Nirmala Patra |
| 120. S.K Kisan | 146. E. Dhanalaxmi |
| 121. Badal | 147. T. Padma |
| 122. Manasi Khanduala | 148. S. Padma Achary |
| 123. Kasturi Behera | 149. Kuni |
| 124. Omkar Mohanty | 150. Bhagabat Padhy |
| 125. Mama Rana | 151. L. Swapna |
| 126. Sunita Rana | 152. L. Kotigiri |
| 127. Jagan Mohan Patra | 153. Paresh Narayan Badatyia |
| 128. Khushi Kunal | 154. K. |
| 129. Durya Mohapatra | 155. Manisha Gouda |
| 130. Sangita Mohapatra | 156. Rinki Raula |

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| 157. Sumitra Behera | 177. Barsha Rana |
| 158. Sabitri Behera | 178. Basant Ku. Jena |
| 159. | 179. Brahma Kumari Shakti |
| 160. Santosh Behera | 180. Sumarn Kumar Samal |
| 161. Susil | 181. Santosh Kumar Patra |
| 162. Laxmi Behera | 182. Laxmi Mohanty |
| 163. T. Anuradha | 183. Surya Ku. Behera |
| 164. T. Santosh Kumar | 184. Laxmi Narayan Behera |
| 165. G. Jyoti | 185. K. Beura |
| 166. T. Puspa | 186. Sukanta Mohanty |
| 167. T. Deeptirani | 187. Seba Kumari |
| 168. T. Dhanalaxmi | 188. K. Ray Upalapati |
| 169. D. Sonia Rao | 189. K. Patra |
| 170. Chumuki Patro | 190. Narayana Padhy |
| 171. Jaya Laxmi Sahu | 191. Bima Patro |
| 172. Janaki Ram | 192. Surya narayan Das |
| 173. Santosh Ram | 193. Sampad Mohanty |
| 174. M. Chandini | 194. Lenka Sahoo |
| 175. S. Sabat | 195. Puni Chandra Mittal |
| 176. Tuni Behera | 196. K. Tirupati Rao |

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Date: 10/11/2018

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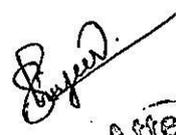
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 କାର୍ଯ୍ୟକ୍ରମର ଚାଲିବା ଚନ୍ଦ୍ର-ସିଂହର ଧନୁରୁଦ୍ଧ କରୁଥିବା ଚନ୍ଦ୍ର-ସିଂହ
 ନିମନ୍ତେ ଏକ କାର୍ଯ୍ୟକ୍ରମ କରାଯାଉ ନିମନ୍ତେ ସ୍ୱଳ୍ପ ସାକ୍ଷ୍ୟ
 ଧନୁରୁଦ୍ଧ ସମସ୍ତ କାର୍ଯ୍ୟକ୍ରମ କରାଯାଉ ଚନ୍ଦ୍ର-ସିଂହର ଚାଲିବା
 ଚନ୍ଦ୍ର-ସିଂହର ଚାଲିବା କରାଯାଉ ଚନ୍ଦ୍ର-ସିଂହର ଚାଲିବା


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14(A)

22/11/19 Nov

- 1) Priya Prusty
- 2) ବନମାଳା ପ୍ରଧାନ
- 3) Ramesh prerna
- 4) ଗୀତା ପ୍ରଧାନ
- 5) ଜ୍ୟୋତୀ ମହାପାତ୍ର
- 6) Pravasiini Patra
- 7) Sebarati Kumar Pariza
- 8) Maba Patra
- 9) Mukesh Ku. Nayak
- 10) Santanu Ku. Nayak
- 11) ଶ୍ରୀମତୀ ଜ୍ୟୋତୀ ପ୍ରଧାନ
- 12) Ganesh Ku. Saha
- 13) Vikas. Nayak
- 14) ସୁମିତ୍ରା ପ୍ରଧାନ
- 15) ମୁଖ୍ୟାମ୍ତ୍ରୀ
- 16) Sneha Pradhan
- 17) Pooja Pradhan
- 18) ଶ୍ରୀମତୀ ସୁମିତ୍ରା ପ୍ରଧାନ
- 19) Rohit Bisoi
- 20) ମୁଖ୍ୟାମ୍ତ୍ରୀ ମହାପାତ୍ର
- 21) Sonali Behera

- 23) ABALAJI PUNO
- 24) Paalovani SINGH,
- 25) Preeti Das Me
- 26) Kinanselin
- 27) ~~Prerna~~
- 28) Narayan Samal
- 29) ବିନୟା ପ୍ରଧାନ
- 30) Somyukta Behera
- 31) K. et. Sures
- 32) ସୁମିତ୍ରା ପ୍ରଧାନ
- 33) Santosini Mangin
- 34) S.K Lipi
- 35) ସୁମିତ୍ରା ପ୍ରଧାନ
- 36) Mamata maneteo
- 37) Sabitri Nahak
- 38) ସୁମିତ୍ରା ମହାପାତ୍ର
- 39) Rajesh Ku. Behera
- 40) Saket Suwan Nayak
- 41) ସୁମିତ୍ରା ପ୍ରଧାନ
- 42) ସୁମିତ୍ରା ପ୍ରଧାନ
- 43) କବିତା ପ୍ରଧାନ
- 44) Santoshini Dora
- 45) ସୁମିତ୍ରା ପ୍ରଧାନ
- 46) Pooja mahapatra.
- 47) B. K. Bisoi
- 48) Ajaya Behera

[Signature]

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- 15(A)

- 49) Sayara Jaina
- 50) Pabitra Gauda
- 51) Ramasa Gauda
- 52) ରାମସା ଯୁକ୍ତା
- 53) ସୁଜାତା ବିଶ୍ୱାସୀ
- 54) Santosh Pradhan
- 55) ରାମସା ଯୁକ୍ତା
- 56) ରାମସା ଯୁକ୍ତା
- 57) ରାମସା ଯୁକ୍ତା
- 58) ରାମସା ଯୁକ୍ତା
- 59) ରାମସା ଯୁକ୍ତା
- 60) P. Suman Das
- 61) P. Harali
- 62) Swara Lata Pathy
- 63) Santosh Pathy
- 64) P. Laxmi
- 65) ରାମସା ଯୁକ୍ତା
- 66) ରାମସା ଯୁକ୍ତା
- 67) ରାମସା ଯୁକ୍ତା
- 68) Sanjay Mahapatra
- 69) T. Das
- 70) ରାମସା
- 71) ରାମସା
- 72) ରାମସା
- 73) Santosh
- 74) SANTOSH
- 75) Rani Narayan Das
- 76) Amit Kumar Das
- 77) Renu Samant
- 78) Puspajali Das

- 79) Ananda Karmali
- 80) Balakrishna Pathy
- 81) Pinky Pathy
- 82) Pinky Panigrahi
- 83) Anjuna Das
- 84) Chinnay Bose
- 85) ରାମସା ଯୁକ୍ତା
- 86) Bd. Sune
- 87) K. Mani Kumar Pathy
- 88) Resma Parida
- 89) Sima Rani Behara
- 90) Jayanti Nayak
- 91) ରାମସା ଯୁକ୍ତା
- 92) Tara Lata Nayak
- 93) ରାମସା ଯୁକ୍ତା
- 94) ରାମସା ଯୁକ୍ତା
- 95) ରାମସା ଯୁକ୍ତା
- 96) ରାମସା ଯୁକ୍ତା
- 97) Mahima Pathy
- 98) Shabana Patra
- 99) Santosh
- 100) Lata Pathy
- 101) Ranjan Behara
- 102) Keshu Nayak
- 103) Bidya Sagar Sahu
- 104) Paryambade Nayak

- 102) Uttam Nayak
- 103) Prasant Chandra Nayak
- 104) Anila maharona
- 105) Santosh Chandra Panda
- 106) Arata Ji Panda
- 107) Navneeta Mishra
- 108) Asish Lenka
- 109) Silu Mahapatra
- 110) Bapuji Jena
- 111) Pabitra Gouda
- 112) Rajesh sanu
- 113) papu Behera
- 114) Jitu pasida
- 115) Siba padhi
- 116) Rabi Pradhan
- 117) Bishnu Prasad Panda
- 118) ସୁମିତ୍ରା
- 119) S.K. Kishan
- 120) Badal.
- 121) Manasi Khanduola
- 122) Kastari Behera
- 123) Onkar Mahapatra
- 124) Mama Rana
- 125) Sunita Rana
- 126) Jagannath Mahapatra
- 127) Khushi Khanduola
- 128) Durva Mahapatra
- 129) ସୁମିତ୍ରା
- 130) ସୁମିତ୍ରା
- 131) Tulu Badatya

- 135) K. MOHAN Reddy
- 136) ବିଜୟ କୁମାର - 16 (A)
- 137) ସାମୁଏଲ
- 138) Sachin Badatya
- 139) Suddha
- 140) ସୁଧା
- 141) ସୁଧା
- 142) ପାଣି
- 143) Salini Badatya
- 144) B. Kumari Reddy
- 145) B. Santosh Reddy
- 146) D. Purushottam Reddy
- 147) ବିଜୟ
- 148) E. Dharam Laxmi
- 149) T. S. J.
- 150) S. ...
- 151) ବିଜୟ
- 152) B. ...
- 153) L. Swapna
- 154) L. ...
- 155) Parshant Badatya
- 156) K. ...
- 157) ବିଜୟ
- 158) Rinki Raha
- 159) ବିଜୟ

- 17(A)

189) K Behera 949

160) ବିକ୍ରମଚନ୍ଦ୍ର

190) ବିକ୍ରମଚନ୍ଦ୍ର

161

162) ବିକ୍ରମଚନ୍ଦ୍ର

191) ବିକ୍ରମଚନ୍ଦ୍ର

163) BULLA

164) Laxmi Behera

192) K. Roy & P. ...

165) T. ...

193) ...

166) SANTOSH KUMAR

194) ...

168) G. Jyoti

195) ...

169) T. PUSPA

196) ...

170) T. Deepstirani

171) T. ...

197) ...

172) D. Sonia Rao

198) ...

173) Chumukipada

174) Jaya Laxmi Sahu

199) ...

175) JANAKI RAM

176) SANTOSH ...

200) ...

177) M. Chandini

178) S. ...

180) ...

181) Baresharana

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183) ...

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187) ...

188) ...

[Signature]

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